Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		nmary of as received		ry of claims mitted	Amount of contingent	Amount of claims	Amount of claims	Details in	Remar ks,
		No. of clai ms	Amount	No. of claim s	Amount of claims admitted	claims	not	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	58,43,879	0	0	0	0	58,43,879	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	6		6	0	0	0	58,43,879		

Annexure-1

Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of secured financial creditors belonging to any class of creditors

Si No		of claim eived				of claim itted			Amount of		Amount of claim	Amount of claim	Remark s, if any
	Credi t-or	 Date Amount Amount Nature of claimed of claim			Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	

Annexure-2 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of	Detai	ils of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No	cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			

Annexure-3 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name		ils of		Details o	f claim ad	mitted			Amount	Amount	Amount		Remarks
No.	of cre-	claim 1	laim receive						of conti-	of any	of claim	of claim	, if any	
	ditor	(d							ngent	mutual	not	under	
		Date	te Amou Amount Nature Amount Amount Whether %					claim	dues,	admitted	verifica-			
		of rec	nt clai					voting		that		tion		
		eipt	med	admitte	claim	by secur	by guar	party?	share in		may be			
		_		d		-ity	antee		CoC		set-off			
						interest								

Annexure-4 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Detai claim re			Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount	Amount of claim admitted		Amount covered by guarant ee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	n uny

Annexure-5 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of operational creditors (Workmen)

(Amount

in□)

Sl. No.		Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	/
140.	representa- tive, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	n any
												·	
						·							

Annexure-6 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of operational creditors (Employees)

Sl.	Name of authorised o	Name empl		ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	,
140.	representa- tive, if any	-	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if	gent claim	mutual dues, th at may be set-	under verifica - tion	admitted	папу
								applicable		off			
													·

Annexure-7

Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Details of claim received		De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	Departme Govern nt ment		Date of receipt	of claimed claim of rela		Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted		

Annexure-8 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of		of claim ived		Details of	f claim ad	lmitted		Amount of contin-	Amount of any		Amount of claim	Remarks, if any	
		Date of receipt	Amout claimed	Amou nt of claim ad mitted	Nature of claim	Amou nt covere dby securi ty inter est	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
1	Navneet B. Kaman	19/05/2022	15,20,526	-	Operational	-	-	NO	26.02	-	-	-	15,20,526	
2	Alkaram Synthetics	17/05/2022	6334	-	Operational	-	-	NO	0.11	-	-	-	6,334	
3	Anish Tex	17/05/2022	6,42,609	_	Operational	-	-	NO	11.00	-	-	-	6,42,609	
4	Faisal Fab	17/05/2022	18,38,678	_	Operational	-	-	NO	31.46	-	-	-	18,38,678	
	Nawaz Sales Corporation	17/05/2022	16,60,909	-	Operational	-	-	NO	28.42	-	-	-	16,60,909	
	Samir Enterprise	17/05/2022	1,74,823	-	Operational	-	-	NO	2.99	-	-	-	1,74,823	

Annexure-9 Name of the corporate debtor <u>P.G. SILK MILLS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>27TH APRIL</u>, <u>2022</u>; List of creditors as on: <u>21ST MAY</u>, <u>2022</u>

List of other creditors (Other than financial creditors and operational creditors)

Name of cre -ditor		ails of received			Details of claim admitted		Amount of contin -gent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks,	
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security	Amount co vered by guarantee	Whether related party?	claim	dues, that may be	admitted	verifica- tion	
					interest				set-off			